GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:1976
ANSWERED ON:09.03.2010
PROCUREMENT OF APPLES
Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether any dues of farmers outstanding against procurement of `C` grade apples from Himachal Pradesh under Market Invention Scheme is still pending;
- (b) if so, the details thereof; and
- (c) the steps taken by the Union Government to clear such dues at the earliest?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (c): Yes, Madam. On the request of Government of Himachal Pradesh, Market Intervention Scheme (MIS) was implemented for procurement of 38000 MT of 'C' grade apples at the Market Intervention Price of Rs.4500 per MT from 01-08-2008 to 30-09-2008 in the State. The State Government submitted their audited accounts to this Department on 04-08-2009 which was examined. However, due to non-furnishing of the required information by Government of Himachal Pradesh, Central share of loss could not be settled with Government of Himachal Pradesh, inspite of various letter's dated 19-10-2009, 10-12-2009 and 05-01-2010.